

**Agitation by textile mills workers in Mumbai**

1841. SHRI GOVINDRAO ADIK:

SHRI SANJAY RAUT:

Will the Minister of TEXTILES be pleased to state:

(a) whether Government's attention has been drawn towards the agitation of textile mills workers against mill owners in Mumbai for providing them housing facilities;

(b) if so, the details thereof; and

(c) the steps taken or proposed to be taken in this issue for the benefit of mill workers?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) No, Sir.

(b) Does not arise.

(c) Government of India under Textile Workers Rehabilitation Fund Scheme (TWRFS) provides interim relief to the textile workers rendered unemployed as a consequence of permanent closure of any particular portion or entire textile unit in the private sector. Assistance under the Scheme is payable to eligible workers for the purpose of enabling them to settle in another employment.

**Benefits of TWRFS**

1842. DR. T.N. SEEMA: Will the Minister of TEXTILES be pleased to state:

(a) the details of the number of Jute Mills closed and declared sick and are on the line of closure and the number of workers have been rendered jobless;

(b) whether Government has launched the Textile Workers' Rehabilitation Fund Scheme (TWRFS);

(c) if so, the details of the status of implementation;

(d) whether it is a fact that not even a single worker of the closed jute mills has been provided with any financial benefits under TWRFS; and

(e) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) The details of the Jute mills closed and declared sick and on the line of closure are